

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).23499/2004

(From the judgement and order dated 16/03/2004 in LPA No. 163/1999 in CWP
No. 442/1995 of The HIGH COURT OF PUNJAB & HARYANA AT
CHANDIGARH)

STATE OF HARYANA & ORS.

Petitioner(s)

VERSUS

NAVNEET VERMA

Respondent(s)

(With appln(s) for recalling the court's order and with prayer for interim relief)
(For final disposal)

Date: 13/09/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE
HON'BLE MR. JUSTICE P. SATHASIVAM

For Petitioner(s)

Mr.Manjit Singh, Adv.
Mr.T.V.George,Adv.

For Respondent(s)

Mr. M.K. Dua,Adv.
Mr.Satbir Singh, Adv.

UPON hearing counsel the Court made the following
ORDER

Not for today.

(Satish K.Yadav)
Court Master

(Phoolan Wati Arora)
Court Master